

ITEM NO.10

COURT NO.14

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(CRIMINAL) Diary No(s). 10508/2020

AKSHAY KUMAR SINGH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 19-03-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Dr. A.P.Singh,Adv.
Ms. Geeta Chauhan,Adv.
Mr. V.P.Singh,Adv.
Mr. Sadashiv, AOR

For Respondent(s) Mr. Tushar Mehta,SG
(UOI) Mr. K.M. Nataraj,Asg
Mr. Kanu Agarwal,Adv.
Ms. Swati Ghidiyal,Adv.
Mr. Sharath Nambiar,Adv.
Mr. B.V. Balram Das,AOR

For NCT Mr. Chirag M. Shroff,Adv.

UPON hearing the counsel the Court made the following
O R D E R

In terms of the signed reportable order, the writ petition is
dismissed.

Pending application(s), if any, shall also disposed of.

(MAHABIR SINGH)
AR-cum-PS

(MADHU BALA)
AR-CUM-PS

(BEENA JOLLY)
BRANCH OFFICER

(Signed reportable order is placed on the file)